

In the National Company Law Tribunal, Jaipur

IB-207 (PB)/2018

TA No. 94/2018

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Reliance Commercial Finance Ltd. Applicant/Petitioners

VS.

Rays Power Experts Pvt. Ltd.Respondent

Order delivered on 27.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Nandani Bhowan, Adv.

For Respondent(s) : Madhusudhan S. Rajprohit, Adv.
Molik Purohit, Adv.

ORDER

Learned counsel for the parties are present. Consequent to the notice in relation to the transfer issued by this Tribunal, both the counsels representing the parties are seeking for some time as it is stated that they have been recently engaged to appear in this matter. In view of the above representation, post the matter for further consideration on 01.11.2018.

Sd—

**(R. Varadharajan) /
Member (Judicial)**